FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF KVR INDUSTRIES PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	Name of corporate debtor	**KVR INDUSTRIES PRIVATE LIMITED**
2.	Date of incorporation of corporate debtor	05/10/1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of companies, Hyderabad
4.	Corporate Identity No. of corporate debtor	U17119TG1999PTC032640
5.	Address of the registered office and principal office (if any) of corporate debtor	47-1-10, Eswara Homes, 5th floor, Dwaraka nagar, Visakhapatnam-530016, Andhra Pradesh, India
6.	Date of closure of Insolvency Resolution Process	09-04-2025
7.	Liquidation commencement date of corporate debtor	Order dated 09-04-2025 and uploaded on 22/04/2025.
8.	Name and registration number of the insolvency professional acting as liquidator	**Srinivas Gudla Rao, IBBI/IPA-001/IP-P02093/2020-2021/13333**
9.	Address and e-mail of the liquidator, as registered with the Board	Gudla Srinivas Rao, Flat No 201, Aqua Towers, East Point Colony, Visakhapatnam-530017, Andhra Pradesh, Email: gudlasrinivasrao@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Gudla Srinivas rao, Flat No. A-1, BR's Princeton Apartments, CBM Compound, VIP Road, Visakhapatnam-530003, Andhra Pradesh. Email: kvrindustries.liquidation@gmail.com
11.	Last date for submission of claims	21-05-2025

Notice is hereby given that the National Company Law Tribunal, Amaravathi Bench has ordered the commencement of Liquidation of M/s KVR Industries Private Limited on 22-04-2025.The stakeholders of KVR Industries Private Limited are hereby called upon to submit their claims with proof or update their claim submitted during the Corporate Insolvency Resolution Process on or before 21-05-2025 to the liquidator at the address mentioned against item No.9 or 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Srinivas Gudla Rao, Liquidator
IBBI Reg.No: IBBI/IPA-001/IP-P02093/2020-2021/13333
AFA Valid upto 31-12-2025
Date: 25-04-2025
Place: Visakhapatnam

DELHI JAL BOARD GOVT. OF NCT OF DELHI
SHORT PRESS NIT No: 05 (2025-26)

S. No	Name of Work	Estimated Cost Rs.	Date of release of tender in E-procurement solution Tender ID	Last date / time of receipt of tender through e-procurement
1	Engagement of 20 nos. un-skilled labour for maintenance of water and sewerage system in AC-17 Wazirpur Constituency under EE(D)64. (Re-invited) 2025_DJB_271060_1.	Item Rate	21.04.2025 2025_ DJB_ 271060_1	29.04.2025 upto 3.00 PM
2	Engagement of 20 nos. un-skilled workers water system in AC-16 Tri Nagar under EE(D)62. for maintenance of sewerage system and (Re-invited) 2025 DJB 271060 2.	Item Rate	09.04.2025 2025_DJB_ 271060_2	–Do

Executive Engineer (D)-63

PRESS NIT No- 01 (2025-26)

S. No	Name of Work	Estimated Cost	Earnest Money (Rs.)	Date of release of tender in E-procurement solution Tender ID	Last date / time of receipt of tender through e-procurement solution
1	Deployment of Operational Staff of 20MGD BPS Okhla and Old pump house no. & 2 at Okhla Water Works under EE(E&M)III for next six month. (Re-Invited)	Item Rate	84000/-	Tender Id: 2025_DJB_2711 07_1 Executive Engineer (D)-63 Publish Date 22-April-2025 04:12 PM onward	07-May-2025 up to 03:00 PM

Executive Engineer (E&M)- III

NIT along with all the terms & conditions is available on DJB Web Site https://govtenprocurement.delhi.gov.in.

ISSUED BY P.R.O. (WATER) Advt.No. J.S.V. 10 (2025-2026)

Protium **Protium Finance Limited**
(Formerly known as Growth Source Financial Technologies Ltd.)
Nirlon Knowledge Park (NKP) B-2, Seventh Floor, Pahadi Village, Off. The Western Express Highway, Cama Industrial estate, Goregaon (E), Mumbai, Maharashtra- 400063

POSSESSION NOTICE (U/S 13(4) & As per Appendix IV read with rule 8(1) of the Security Interest Enforcement Rules, 2002)

WHEREAS, The undersigned being the Authorized Officer of the Protium Finance Limited (ERSTWHILE Growth Source Financial Technologies Ltd.,) (hereinafter referred to as "Protium Finance Limited") under the Securitization and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 (Act No. 54 of 2002) (SARFAESI Act) and in exercise of powers conferred under Section 13 (2) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a **Demand Notice dated 17th Jan 2025** calling upon the **Borrowers Tahzeeb Wood And Steel Furnitures Through Its Proprietor Mohammad Amir S/O Mohammed Baba Miya & Co Borrower; 1 Mohammed Amir S/O Mohammed Baba Miya 2 Razia Begum W/O. Mohammed Amir D/O Mohammed Sharfu,** in respect of loan account bearing No. GS012EEL598821 to repay the amount mentioned in the said notice being **INR 52,44,408.93/- (Rupees Fifty Two Lakh Forty Four Thousand Four Hundred Eight and Ninety Three Paise)** as on 16th Jan 2025 within 60 days from the date of receipt of the said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub- section 4 of section 13 of the said Act read with rule 8 of the Security Interest Enforcement Rules, 2002 on this **24th Apr 2025.**

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Protium Finance Limited, for an amount of **INR 52,44,408.93/- (Rupees Fifty Two Lakh Forty Four Thousand Four Hundred Eight and Ninety Three Paise) as on 16th Jan 2025** and further interest thereon, plus costs, charges, expenses incurred.

The Borrower's attention is invited to the provisions of sub-section (8) of Section 13 of the Act, in respect of the time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY" a) Immoveable Properties: The title property of House bearing No.12-1-558/12 (PTIN No. 1071202942) consisting of Ground and First Floor together with land admeasuring 108.16 Square Yards or 90.43 Square Meters situated at Syed Ali Gudia, Hyderabad and bounded as, North: Neighbours House , South : Road, East: Neighbours House, West: Neighbours House No.12-1-558/13, Together with the building, structures and all other rights thereon

Date: 24th Apr 2025
Place: HYDERABAD
For Protium Finance Limited,
(Authorized Officer)

HDFC BANK **HDFC Bank Limited**
Branch: Block-B, 3rd Floor, Meenakshi Tech Park, Gachibowli, Hyderabad-500081. Tel No. 18002100018/040-66588491
CIN L65920MH1994PLC080618, Website: www.hdfcbank.com

CORRIGENDUM

Please refer to our Demand Notice published in this newspaper on 18-04-2025, pertaining to Sl.No.11th account. Name of Borrower(s): MR. BONKURI RAMULU (Borrower), MRS. BONKURI DEVALAXMI (Co-Borrower). Total Outstanding Dues to be read as: **Rs.23,83,611.59/- (Rupees Twenty Three Lakhs Eighty Three Thousand Six Hundred Eleven and Paise Fifty Nine Only).** Other details will remain the same.

Date: 25-APR-2025
Place: Hyderabad
For HDFC Bank Ltd.
Sd/- Authorised Officer

ASSAM POWER GENERATION CORPORATION LTD.

NOTICE INVITING TENDER

E-Tenders are invited from the intending contractors/firms for **"Development, installation and commissioning of 2 (two) nos. of deep tubewell including storage tank and filtration unit at NamrupThermal Power Station (NTPS), APGCL, Namrup, District-Dibrugarh, Assam".** An amount of **Rs. 1,14,812.00 (for General) and Rs. 57,406.00 (for SC/ ST/OBC) for Individual only** is to be submitted as EMD/Bid Security. **The Tender documents can be downloaded from www.assamtenders.gov.in from 11:00 hours of 26/04/2025.**

- **The last date of submission of tender document is 11:00 hours of 14-05-2025.**
- **The technical bid will be opened online on the e-procurement portal at 3:00 p.m. hours on 14-05-2025.**
- The Tender Inviting Authority reserves the right to accept or reject any bid/tender and to cancel/annul the bidding process and reject all bids at any time prior to contract award.

Sd/-, Chief General Manager (Hydro & Civil), APGCL,
Bijulee Bhawan, Paltan Bazar, Guwahati- 781 001
CA/24-25/09

AXIS FINANCE LIMITED **Ground and 1st Floor, Alpha Centre, #216, Double Road, 2nd Stage, Indiranagar, Bangalore-560002**

E-PUBLIC AUCTION-CUM-SALE NOTICE

E Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 read with provision to Rule 8 (6) and Rule 9 (1) of Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower/s, Guarantor/s and Mortgagor/s, that the below described immovable properties mortgaged / charged to Secured Creditor, the **PHYSICAL POSSESSION** of which has been taken by the Authorised Officer of **Axis Finance Limited, Secured Creditor, will be sold on "AS IS WHERE IS", "AS IS WHAT IS", and "WHATEVER THERE IS" and "WITHOUT RECOURSE BASIS", on 30th May 2025 for recovery of INR. 2,66,38,092/- (Rupees Two Crore Sixty Six Lacs Thirty Eight Thousand and ninety two only) as on 23rd April 2025 (amount o/s as on the date of the demand notice dated 20th August 2024 issued u/s 13(2) of SARFAESI Act) - Rs. 2,75,58,801/-** (Rs. Two crore Seventy Five lakh fifty eight thousand Eight hundred and one Only) **(including all loans) with further interest at the contractual rates, along with default/penal interest and other charges etc., till final payment / realization from the Borrower / Mortgagors / Guarantors, i.e. (1) Mali Yadagiri Reddy (Borrower & Mortgagor) (2) Mali Jyotsna (Co-Borrower 1) (hereinafter collectively referred to as "the Borrowers"). The Description of Assets, Reserve Price (RP), Earnest Money Deposit (EMD) and Details of Sale are as below:**

SCHEDULE - I Description of Immovable Secured Asset:

ITEM 1: All that piece and parcel of Constructed Building bearing Door no 19-82 NEW (Old No. 19-1/6) on Plot nos 33, totally admeasuring 484 sq yds or 404.62 sq mtrs in Survey no 727, 728, 729 & 730 situated at Block no 19, Reddy Colony, Miryalaguda Town and Mandal, Nalgonda District, Nalgonda Zilla Parishad, under the jurisdiction of Sub-Registrar, Miryalaguda and Nalgonda District, Telangana and bounded on the: East by: 24'-0 Wide Road, West by : House of Gunturu Kalyani W/o Sheshavatharam, North by : House of Gopagani Buchi Ramaiah,South by: 24'-0" Wide Road, **ITEM 2:** All the piece and parcel of House bearing Municipal Nos 13-19 & 13-20 part constructed on Plot no 8 within Survey no 864 & 865, Block no 13, admeasuring 121 sq yds or 101.16 sq mtrs situated at Sagar Road, Miryalaguda Town and Mandal, Nalgonda District, Nalgonda Zilla Parishad, under the jurisdiction of SubRegistrar, Miryalaguda and Nalgonda District, Telangana and bounded on: East by : R & BB Road Miryalaguda to Nagarjuna Sagar, **West by:** Galli (Lane), **North by :** House of Gandham Omprakash, **South by:** Chillamcharla Rajeswari & Chillamcharla Prashanth's House D no 13-20 part, 13-21, Udhayabanu, South part.

DETAILS OF E-AUCTION Description of Property /s: As per SCHEDULE - I

DATE & TIME OF E-AUCTION ON: 30.05.2025
TIME: FROM: 11.00 AM TO: 12.00 NOON
WITH UNLIMITED EXTENSIONS OF 5 MINUTES EACH

Date & Time for Bid Submission: On: 28.05.2025, Before: 4:00 pm

Reserve Price: 4,28,98,000/- (Rupees Four Crore Twenty Eight Lacs Thirty Thousand Only) *** Price below which the Flat /Property/s will not be sold**

Earnest Money Deposit (10% of RP): Rs. 42,89,800/- (Rupees Forty Two Lakh Eighty Nine Thousand Eight Hundred Only)

Bid Increment Amount: Rs.1,00,000/- (Rupees One Lac Only).

Contact Person Details & Mob. Nos.
Mr. Sekhar Duddupudi: Mob: 9666398777,
Ms. Vachana Swamy : Mob: 7406368669

For detailed terms and conditions of sale, please refer to the link provided in website i.e. https://sarfaesi.auctiontiger.net/EPROC/ and www.axisfinance.in;

STATUTORY 30 DAYS SALE NOTICE UNDER RULE 8 (6) /RULE 9 (1) OF SECURITY INTEREST (ENFORCEMENT) RULES 2002.

This may also be treated as notice under Rule 8(6) and Rule 9(1) of Security Interest (Enforcement) Rules, 2002 to the borrower/s, guarantor/s and mortgagor/s of the said loan about the holding of E-Auction Sale on the above mentioned date.

Date: 23rd April, 2025
Place: Mumbai
Sd/- Authorised Officer,
Axis Finance Limited

GRIHUM HOUSING FINANCE LIMITED
(Formerly known as Poonawalla Housing Finance Ltd.)
Registered Office:- 6th floor , B- Building ,Ganga Trueno business park, Lohegaon, Pune -411014.

APPENDIX IV (See Rule 8(1))
POSSESSION NOTICE
(For Immovable Property)

Whereas, the undersigned being the Authorised Officer of **Grihum Housing Finance Limited** (formerly known as Poonawalla Housing Finance Limited and the name Poonawalla Housing Finance Limited changed to Grihum Housing Finance Limited with effect from 17 Nov 2023 (Previously known as Magma Housing Finance Limited and originally incorporated with name of GE Money Housing Finance Public Unlimited Company) herein after referred as Secured Creditor of the above Corporate/ Register office under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred as the "said Act") and in exercise of the powers conferred under Section 13 (12) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a demand notice below dated calling upon the below Borrowers to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has **taken possession** of the property described herein below in exercise of powers conferred on him/ her under Section 13 (4) of the said Act read with Rule 8 of the said rules of the Security Interest Enforcement Rules 2002 on the dates mentioned herein below.

The borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of secured Creditor the amount and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. Details of Property taken in **possession** are herein below.

Sr. No.	Name of Borrowers	Description of Property	Possession taken Date	Date of statutory Demand Notice	Amount in Demand Notice (Rs.)
1.	**VEMALA SRINU. VEMALA RAJESWARI , ADIREDDY LAKSHMI SRINIVAS, ADIREDDY VIJAYA SHANTHI**	**Item no.1.** East godavari district, Rajahmundry District Registrar, Rajahmundry Municipal Corporation Areas, Anandnagar, Ramadasupeta, RCC,Terraced house bearing door no. 64-4-2 (assessment no.164043963) bounded by: east : shaik baba property 15'4" south gorreja chinnamma property 35'4" west: main road 15'4" north adireddy vijayasanthi 64-4-8A building 35'4" Extent: 59-42 sq.yds **Item no.2.** East godavari district, Rajahmundry District Registrar, Rajahmundry Municipal Corporation Area, Anand nagar, Ramadasupeta, RCC,terraced house bearing door no. 64-4-8A (assessment no.164043969) bounded by East : shaik baba property 15'4" South: vemula rajeswari door no.64-4-2 building 35'-4". West: main road 15'-5", North: banala tirupathamma property 35'-9". Extent: 60-06 sq.yds	**22/04/2025**	**08/10/2024**	**Loan No.HL0090H19100052 Rs. 1722110/-** (Rupees Seventeen Lakh TwentyTwo Thousand One Hundred Ten Only) **payable as on 08/10/2024 along with interest @ 17.51 p.a. till the realization.**
2.	**KRISHNA BODDAPATI, BODDAPATI KRISH-NAVENI**	All that pieces and parcel of the an extent of 387.2 Sq.yds or 325.76 Sq.mts of site in R.S.No.300/1 along with a R.C.C residential ground floor building therein bearing old door no. 2-39/B, new door no.2-143/A situated in the Village of Kurnool Gutkapadu, Divyakalappa Gram Panchyat, Bhimavaram Mandal, West Godavari District within the following boundaries: East: site of bommidi samba murty to some extent and site of vatala satya-narayana to some extent, South: road, West: moka nagaraj, West: site moka yedukondalu, North: panchyat road	**23/04/2025**	**10/02/2025**	**Loan No. LAP03852000000022922 Rs.363353/-** (Rupees Three Lakh Sixty Three Thousand Three Hundred FiftyThree Only) **payable as on 10/02/2025** along with interest **@ 15.35 p.a.** till the realization. **Loan No. HF0385H20100030 Rs. 807343/-** (Rupees Eight Lakh Seven Thousand Three Hundred FourtyThree Only) **payable as on 10/02/2025** along with interest **@ 16.85** p.a. till the realization.
3.	**PASALAPUDI SUDHAKAR, PASALAPUDI SYAMALA**	West godavari district, Kovvur mandal, within the limits of Kovvur Sub-registrar office, Arikireivalla panchayat, Arikireivalla village, 6th ward, in door no.2-155 R.C.C. Daba house boundaries: East : house, site belongs to kodi satya-narayana South: road West : site belongs to ramala suseela North site belongs to mallipudi surya rao	**23/04/2025**	**06/02/2025**	**Loan No. HL0066810000005049308 Rs.1317584/-** (Rupees Thirteen Lakh Seventeen Thousand Five Hundred EightyFour Only) **payable as on 06/02/2025** along with interest **@ 13.35 p.a. till the realization.**

Place: Andhra Pradesh
Dated: 26-04-2025
Sd/- Authorised Officer
Grihum Housing Finance Limited, (Formerly known as Poonawalla Housing Finance Limited)

UNITY **UNITY SMALL FINANCE BANK LIMITED**
Registered Office: Basant Lok, Vasant Vihar, New Delhi-110057.
Corporate Office: Centrum House, Vidyanagari Marg, Kalina, Santacruz (E), Mumbai 400 098

DEMAND NOTICE U/s. 13 (2)

UNDER THE PROVISIONS OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 ("the Act") AND THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 ("the Rules")

The undersigned being the Authorized Officer of **Unity Small Finance Bank Limited ("Bank")** under the Act and in exercise of powers conferred under Section 13 (12) of the Act read with the Rule 3, issued Demand Notice (s) under Section 13(2) of the Act, calling upon the following Borrower(s) to repay the amount mentioned in the respective notice(s) within 60 days from the date of receipt of the said notice. As some of the notice(s) are not served as per postal remarks, hence said notice(s) are being served upon the Borrower(s) by way of alternative mode of service i.e. through publication in News Papers.

S.No.	Loan Account Details	Secured Assets
1.	**Borrower(s) Name:** **1) Bala Saibabu Packing Solutions** (Borrower) **2) Durga Induritni** (Co-Borrower) **3) Induritni Bala Saibabu** (Co-Borrower & Mortgagor) **Sanction Date:** 29/03/2024 **Loan Account No: -** USFBVJWLOAN00000517078 **Loan Amount:** Rs.11,67,039.00/- **NPA Date:** 04/04/2025 **Demand Notice Date:** 10/04/2025 (Sent On 21/04/2025) **Demand Notice Amount:** Rs.12,16,655.92/- as on 08/04/2025) And Interest & Other Charges	All that piece and parcel of immoveable property situated in Bapatla District, Chirala Sub District, Chirala Mandal, Eepurupalem Sivaru, Thotavaripalem Gram Panchayat, 3rd Block, Eepurupalem Village D.No.497, An Extent of 242 Sq. Yds of Site With Acc Sheeted House Bearing Door No.3-77A And Bounded as under:- **Boundaries (As Per Mortgage Document):** East: Property of Papana Pothuraju. West: Property of Gangisetty Uba Rao. North: Property of Rangineni Subba Rao. South: 10 Feet Wide Passage Road.
2.	**Borrower(s) Name:** **1) Dundi Lakshmipathireddy** (Borrower & Mortgagor) **2) Dundi Srilakshmi** (Co-Borrower) **Sanction Date:** 28/03/2024 **Loan Account No.:** USFBVJWLOAN00000517331 **Loan Amount:** Rs. 15,46,794.00/- **NPA Date:** 04/04/2025 **Demand Notice Date:** 10/04/2025 (Sent On 21/04/2025) **Demand Notice Amount:** Rs.16,27,303.50/- as on 09/04/2025) and Interest & Other Charges	All that piece and parcel of immoveable property situated at Gunturi District, Tenali Registrar, M.V. Palem Sub Registar, Nizampatnam Mandal, Nizampatnam Sivaru, Gokarnamatam Village, Nizampatam Gramma Panchayathi Area In Nizampatnam Village As An Extent Of 460 Sq. Yds Or 384.61 Sq.Mts Of House Site There In Constructed Rcc Residential Building With Door No.23-8, In D.No. 298/2 A In is bounded as under: **Boundaries (As Per Mortgage Document):** East: Pulugu Sivaramakrishna Reddy S/o Nageswarareddy Site West: Akkala Burakayalareddy S/o Jayaraminreddy Land South: Kukkala Krishna Reddy Site North: Pulugu Sivaramakrishna Reddy S/O Nageswarareddy Site Within the above boundaries as an Extent 460 Sq. Yds Or 384.61 Sq.Mts of House Site There In Constructed RCC Residential Building with in plint area 1092 Sq. Feets Door No.23-8 In, D.No. 298/2A (This Property Corresponds to DOC. No.1728/2019 in SRO, M.V.Palem).
3.	**Borrower(s) Name:** **1) Jayalakshmi Hotel And Kirana General Stores** (Borrower) **2) Kommuri Kishore** (Co-Borrower & Mortgagor) **3) Kommuri Jayalakshmi** (Co-Borrower) **Sanction Date: 28/06/2023** **Loan Account No: -** USFBVJWLOAN00000510580 **Loan Amount:** Rs. 12,82,038.00/- **Npa Date:** 04/04/2025 **Demand Notice Date:** 10/04/2025 (Sent On 21/05/2025) **Demand Notice Amount:** Rs.13,06,728.61/-As On 09/04/2025) And Interest & Other Charges	All the piece and parcel of immovable property situated at Bapatla District, Cherukupalli Sub-District, Cherukupalli Mandal, Rajavolu Gram Panchayat Area, Rajavolu Village, In D. No. 211/1 An Extent Of 198 Sq. Yds Site With Rcc Building Bearing Door No.1-98, Asst No.89 Which is being bounded by:- **Boundaries (As Per Mortgage Document):** East: Property Belongs To Enderu Lakshmi Narayana Family Members. South: Property Belongs To Kommuri Raja Rao And Kommuri Hymavathi. West: Kalayana Mandapam Property. North: Gudavalli To Nagaram R&B Road. Within These Boundaries An Extent of 198 Sq. Yds Or 165.54 Sq. Mts of Site With RCC Building Area 722 Sq. Feets And ACC Roof Shed Plinth Area 272 Sq.Feets, ACC Latrin Bathroom Plinth Area 40 Sq. Feets.
4.	**Borrower(s) Name:** **1) Prameela Dairy Farm** (Borrower) **2) Boddu Davidu** (Co-Borrower & Mortgagor) **3) Boddu Prameela** (Co-Borrower) **Sanction Date:** 22/09/2023 **Loan Account No: -** USFBVJWLOAN00000512356 **Loan Amount:** Rs. 12,28,534.00/- **NPA Date:** 04/04/2025 **Demand Notice Date:** 10/04/2025 (Sent on 21/04/2025) **Demand Notice Amount:** Rs.12,60,727.22/-As On 09/04/2025) And Interest & Other Charges	All that piece and parcel of immoveable property Measuring 96.8 Sq. Yards of Property Along With RCC Baba Bearing Door No.2-129 Assessment No: 560 In R.S.No: 5/1B Of Narasimharao Palem Village & Gram Panchayat, Veerullapadu Mandal Krishna District. The Present Ntr District Kanchikacherla Sub-Registry Being And Bounded as under: **Boundaries (As Per Mortgage Document):** East: Road West: Property of M. Yesobhu North: Property of K.Ramakrishna South: Property of P. Srinivasa Rao Measurements 96.8 Sq. Yards of Property.
5.	**Borrower(s) Name:** **1) Sankar Gold Works** (Borrower) **2) Telaprolu Sankar** (Co-Borrower & Mortgagor) **3) Telaprolu Udayasri** (Co-Borrower) **Sanction Date:** 15/12/2023 **Loan Account No: -** USFBVJWLOAN00000514029 **Loan Amount:** Rs. 15,51,165.00/- **NPA Date:** 04/04/2025 **Demand Notice Date:** 15/04/2025 (Sent on 17/04/2025) **Demand Notice Amount:** Rs.16,25,087.44/-As On 09/04/2025) And Interest & Other Charges	All That piece and parcel of immoveable property situated in at Guntur District Now Bapatla District, Cherukupalli Sub-District, Cherukupalli Mandal, Rajavolu Gram Panchayat Area, Rajavolu Village D.No. 211-1, Old Door No.2-50 New Door No:1-100B An Extent Of 145.2 Sq.Yds Site With RCC Building is being bounded by :- **Boundaries (As Per Mortgage Document):** East: Property Of Vinjamuri Rajendra Prasad. South: Property Of Mandru Sambasiva Rao. West: Panchayat Bazar. North: Property of Gorre Naga Bhushanam And His Family. Within the above boundaries an extent of 145.2 Sq.Yds Site Or 121.40 Sq.Mts Site With 406 Sq. Feets RCC Building.
6.	**Borrower(s) Name:** **1) Srinivasa Dairy And Sheep Farm** (Borrower) **2) Mutyala Srinivasarao** (Co-Borrower & Mortgagor) **3) Mutyala Usharani** (Co-Borrower) **Sanction Date:** 03/01/2024 **Loan Account No: -** USFBVJWLOAN00000514726 **Loan Amount:** Rs. 10,28,835.00/- **Npa Date:** 04/04/2025 **Demand Notice Date:** 10/04/2025 (Sent On 21/04/2025) **Demand Notice Amount:** Rs.10,77,197.66/-As On 09/04/2025) And Interest & Other Charges	All that piece and parcel of immoveable property Measuring Ac. 0.06 Cents Sq. Yards of Property along with ACC Shed, Bearing Door No 2-168, Assessment No: 168 in R.S. No: 45-3 of Narukullapadu Village & Gram Panchayat, Reddyguderi Mandal Ntr District, Visannapet. Sub-Registry And Bounded as under:- **Boundaries (As Per Mortgage Document):** East: Panchyathi Road West: Panchyathi Road North: Panchyathi Road South: Property of D. Venkateswara Rao. Measurements Ac 0.06 Cents or 291.0 Sq. Yds of Property.

In case of failure to repay the aforesaid dues within a period of 60 (sixty) days, the undersigned shall be constrained to enforce the above Secured Assets under the provisions of the Act. Please note that as per section 13(13) of the Act, you are restrained from dealing with or transferring any of the secured assets referred to herewith, whether by way of sale, lease or otherwise. Any contravention of this provision is an offence and punishable under the Act.

The copy of demand notice is available with the undersigned and the Borrower(s) may, if they so desire, can collect the same from the undersigned on any working day during normal office hours.

Place: ANDRAPRADESH & TELANANA
Date : 26-04-2025
Sd/-(Authorised Officer)
Unity Small Finance Bank Limited

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motilal oswal **Motilal Oswal Home Finance Limited**
Corporate Office: Motilal Oswal Tower, Rahimtullah Sayani Road, Opposite ST Depot, Prabhadevi, Mumbai-400025, Email : hfquery@motilaloswal.com,
CIN Number :- U65923MH2012PLC248741

PUBLIC NOTICE FOR E-AUCTION CUM SALE

E-Auction Sale Notice of 15 Days for Sale of Immovable Asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and to the borrowers/guarantors/mortgagors in particular, that the under mentioned property mortgaged to **Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation limited)** will be sold on **"As is where is", "As is what is", and "Whatever there is"**, by way of **"online e-auction"** for recovery of dues and further interest, charges and costs etc, as detailed below in terms of the provisions of SARFAESI Act read with Rules 8 & 9 of Security Interest (Enforcement) Rules, 2002) through website motilalaswalhf.com"as per the details given below.

Date and time of E-Auction :- Date: 19-05-2025 11:30 Am to 02:00 Pm (with unlimited extensions of 5 minute each)

Sr. No.	Borrower(s) / Guarantor(s) / Loan Account	Demand Notice Date and Amount	Description of the Immovable property	Reserve Price, EMD & Last Date of Submission of EMD
1.	**LAN: LXMOWAR220-210509521** **Branch: Warangal** **Borrower: Bikshapathi Manne** **Co-Borrower: Swaroopa Manne**	**09-07-2024** **For Rs: 1296619/-** (Rupees Rupees Twelve Lakh Ninety Six Thousand Six Hundred & Nineteen Only)	H.No.40-3-188/1 Near Baptist Church Mammoo Village Khila Warangal Mandal Warangal City & Urban District Sro Warangal Fort Telangana 0 0 Near Baptist Church 506166 Warangal Telangana	**Reserve Price: Rs.1400000/-** (Rupees Fourteen Lakh Only) **EMD: Rs. 140000/-** (Rupees One Lakh Forty Thousand Only) **Last date of EMD Deposit:19-05-2025**
2.	**LAN: LXMOHYBH721-220605972** **Branch: Hyderabad** **Borrower: Ajeeth Singh** **Co-Borrower: -** **Guarantor :**	**08-06-2023** **For Rs: 2150613/-** (Rupees Rupees Twenty One Lakh Fifty Thousand Six Hundred & Thirteen Only)	H.No. 13-3-1083/34, Plinno. 1071322248 , Plot Nos. 33 &34, Keshav Swamy Nagar, Jaygadda Underghmc, Hyderabad, Telangana 500006.	**Reserve Price: Rs.2700000/-** (Rupees Twenty Seven Lakh Only) **EMD: Rs. 270000/-** (Rupees Two Lakh Seventy Thousand Only) **Last date of EMD Deposit:19-05-2025**
3.	**LAN: LXMOVJLAYW221-220611560 Branch: Vijayawada** **Borrower: Naga Babu Muralu** **Co-Borrower: Venkateswaramma Moralu**	**13-11-2024 For Rs: 1140161/-** (Rupees Rupees Eleven Lakh Forty Thousand One Hundred & Sixty One Only)	Door, No: 1-103 Sy. No. 115-1 Chilumuru Gramp Panchayat 0 0 Kolluru 522301 Guntur Andhra Pradesh	**Reserve Price: Rs.1200000/-** (Rupees Twelve Lakh Only) **EMD: Rs. 120000/-** (Rupees One Lakh Twenty Thousand Only) **Last date of EMD Deposit:19-05-2025**
4.	**LAN: LXMOVJLAYW722-230661330** **Branch: Vijayawada** **Borrower: Sub Kistone Thatavarthi Co-Borrower: Naga Satyavathi Yenduri**	**10-07-2024** **For Rs: 2521675/-** (Rupees Rupees Twenty Five Lakh Twenty One Thousand Six Hundred & Seventy Five Only)	Near Door, No: 1-244 Flat, No, T 2 Third Floor "Ramachandra Heights Thatalah Gari Bazar Katuru Road Sy. No. 592 Vayyuru Nagar Panchayat Vayyuru Mandal 0 0 Vayyru 521165 Krishna Andhra Pradesh	**Reserve Price: Rs.2900000/-** (Rupees Twenty Nine Lakh Only) **EMD: Rs. 290000/-** (Rupees Two Lakh Ninety Thousand Only) **Last date of EMD Deposit: 19-05-2025**
5.	**LAN: LXMOVJLAYW5522-230669308** **Branch: Vijayawada** **Borrower: Anupama Vanama** **Co-Borrower: Venkataamvesh Galimuti**	**12-04-2024** **For Rs: 1996691/-** (Rupees Rupees Nineteen Lakh Ninety Six Thousand Six Hundred & Ninety One Only)	Door, No: 20-3-245/1H Second Floor Flat, No, SF - 1 "Sri Satya Sai Nilayam Main Road Ayodhaya Nagar R.S.No. 109 Pkt, No. 67 Revenue Ward, No. 51 Near Khendhu Medical Shop Krishna Andhra Pradesh 520003	**Reserve Price: Rs.2000000/-** (Rupees Twenty Lakh Only) **EMD: Rs. 200000/-** (Rupees Two Lakh Only) **Last date of EMD Deposit:19-05-2025**
6.	**LAN: LXMOVJLAYW5223-240685031** **Branch: Vijayawada** **Borrower: Mamatha Bathula** **Co-Borrower: Prasad Babu Padarthi**	**13-11-2024** **For Rs: 2631148/-** (Rupees Rupees Twenty Six Lakh Thirty One Thousand One Hundred & Forty Eight Only)	Door, No: 17-2-375 Vangara Sundar Rao Street Municipal Ward, No. 16 Present Ward, No. 48 Revenue Ward, No. 8 Block, No. 14 N.T.S. No. 441 Qkl Assmt, No. 12769 New Assmt, No. 104671 Present Assmt, No. 1073043072 In Pezzonipet Vijayawada Municipal Corporatio	**Reserve Price: Rs.2600000/-** (Rupees Twenty Six Lakh Only) **EMD: Rs. 260000/-** (Rupees Two Lakh Sixty Thousand Only) **Last date of EMD Deposit: 19-05-2025**
7.	**LAN: LXMOGUNTUR5523-240691384** **Branch: Guntur** **Borrower: Srinu Pallapu** **Co-Borrower: Sithamma Pallapu**	**10-07-2024** **For Rs: 562250/-** (Rupees Rupees Five Lakh Sixty Two Thousand Two Hundred & Fifty Only)	Door, No: 2-196 Assmt, No. 504 Sy. No. 444 Edlapadu Village 0 0 Near Sbi Atm 522233 Guntur Andhra Pradesh	**Reserve Price: Rs.600000/-** (Rupees Six Lakh Only) **EMD: Rs. 60000/-** (Rupees Sixty Thousand Only) **Last date of EMD Deposit:19-05-2025**
8	**LAN: LXMOKURNOL725-220624744** **Branch: Kurnool** **Borrower: Venkata Rama Chandra Rao Korakula** **Co-Borrower: Jayalakshmi Korakula**	**18-09-2023** **For Rs: 1159766/-** (Rupees Rupees Eleven Lakh Fifty Nine Thousand Seven Hundred & Sixty Six Only)	Flat No - 301, Sy.No:307/1, 3Rd Floor, In Plot No, 62,63 & 64 In Sailaja Apartment, Pasupala Village & Grama Panchayat Kurnool Mandal, Dist - Kurn